

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 82/MP/2016

Subject : Petition under Section 79(1)(a) of the Electricity Act, 2003 read with 2009 Tariff Regulation for the extension of PPA dated 22.12.1995 with erstwhile Haryana State Electricity Board(Now Haryana Power Purchase Centre) for 10 years beyond 31.12.2015

Date of hearing : 9.8.2016

Coram : Shri Gireesh B. Pradhan, Chairman
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Limited

Respondents : Harayana Power Purchase Centre & Others

Parties present : Shri Deep Rao, Advocate, NTPC Limited
Ms. Akansha Tyagi, Advocate, NTPC Limited
Shri G. Umapathy, Advocete, HPPC
Shri S.K. Jain, NTPC Limited
Shri R.K. Sood, NTPC Limited
Shri Nishant Gupta, NTPC Limited

Record of Proceedings

Learned counsel for the petitioner requested for two weeks time to file rejoinder to the reply of HPPC.

2. Learned counsel for HPPC submitted that matter with regard to extension of PPA is listed for hearing on 23.8.2016 before HERC and requested to adjourn the matter. Request was allowed by the Commission.

3. The Commission directed to list the matter on 6.10.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**

